

on the Government to lift the ban immediately and provide the youth of our country, in the International Youth Year, the existing opportunities for employment.

[*Translation*]

- (ix) **Need to provide special assistance to Rajasthan for installing hand pumps to meet drought and drinking water scarcity in the State**

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Mr. Deputy Speaker, Sir, Under rule 377, I want to draw the attention of Government to an important matter, *i.e.*, severe drought conditions in Rajasthan. The entire State of Rajasthan is in the grip of a severe drought. Apart from reeling under the famine, Chittorgarh district of South Rajasthan is passing through a severe crisis of drinking water. The summer has not yet set in, still the people are abandoning their villages in search of water. The rivers, riverlets, and ponds have all dried up. Therefore, I urge the Central Government to provide special assistance to famine in Rajasthan to ease the situation of and arrange to instal more and more hand pumps immediately to provide water, particularly in district Chittorgarh of South Rajasthan, otherwise, it will be difficult to save the cattle as well as human beings.

- (x) **Need to permit shopkeepers of Dharampura on Kalka-Simla National Highway to carry on their business till new shops are constructed for them**

SHRI K.D. SULTANPURI (Simla) : Mr. Deputy Speaker, Sir, with your permission I want to draw the attention of the Government under rule 377 to the widening of the National Highway from Kalka to Simla on which huge funds are being spent by the Central Government. Due to this, the shopkeepers at Dharampur, Kumar Hatti and other places on that highway, who have been running these shops for generations are facing great difficulty and are feeling helpless as their shops have come in the highway. Government have also given them small compensations which they have accepted after making protest and now they are knocking at the doors of the court so that they are not deprived of their business. About 500

people are facing the risk of losing their business in Dharampur, the centre of Solan district. In view of their genuine problems, I demand that the Central Government should arrange to allot them separate land (from the State Government) for running their business and they may be allowed to carry on business in their shops till such time as new shops are constructed for them, so that they may not experience difficulty in carrying on their profession.

I hope the concerned Ministry will take immediate action in this regard and will meet the demand of the people.

12.35 hrs.

DEMANDS FOR GRANTS (GENERAL),
1985-86—*Contd.*

Ministry of Commerce and Supply*

[*English*]

MR. DEPUTY SPEAKER : The House will now take up discussion and voting on Demands Nos. 10 to 13 relating to the Ministry of Commerce and Supply for which six hours have been allotted.

Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

A list showing the serial numbers of cut motions treated as moved will be put up on the Notice Board shortly. In case any member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table without delay.

Motion Moved :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper be granted to the President out of the

*Moved with the recommendation of the President.